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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2017
MA No. 689/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

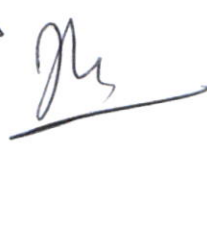
NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.


V/s.

Murli Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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18	Mr Gaurav Joshi, Senior Counsel Mr Peshwan Sheerjee, Adv. Mr Himanshu Vidhani, Adv. Ms Shakti Singh	Advocates for Resolution Applicant	
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Tjeli Singh, Neha Nait Xishu Shivram 1/6 Phoenix Legal	Advocates for Resolution At Professional	
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MA 689/2017 in CP No.66/ I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)